

SALT

420. **Shri Nanadas:** (a) Will the Minister of **Production** be pleased to state what is the total quantity of salt that does not contain 93.5 per cent. of sodium chloride and consequently banned for human consumption during the current year?

(b) For what purpose can this salt be used?

(c) What arrangements have Government made to dispose of that salt whose salt content is not upto the prescribed standards?

The Minister of Production (Shri K. C. Reddy): (a) The quantity of salt so far reported during the current year, as not containing 93.5 per cent. sodium chloride and therefore banned for human consumption is 15,48,299 maunds.

(b) The sub-standard salt can be used for curing hides and skins. It can also be thrown back into the condensers at the beginning of the next manufacturing season to strengthen the brine.

(c) It is primarily for the producers to make arrangements for the disposal of their sub-standard salt. It can be released for some industrial purposes.

KARGARLI GOVERNMENT COLLIERY

421. **Shri V. Missir:** (a) Will the Minister of **Production** be pleased to state whether it is a fact that the Secretary of the State Railway Collieries Mazdoor Union, Bermo, Bihar brought to the notice of the Ministry of Production that two raising contractors of Kargarli Government colliery have misappropriated several lacs of Government money?

(b) If so, what action Government have taken in the matter?

The Minister of Production (Shri K. C. Reddy): (a) Letters have been received from him containing such a statement.

(b) Government have had the allegations enquired into departmentally. The matter is now under the Government's consideration.

LOANS TO DISPLACED PERSONS OF TRIPURA

422. **Shri Dasaratha Deb:** (a) Will the Minister of **Rehabilitation** be pleased to state how many applications have been received up till now from the displaced persons of Tripura, for grant of loans?

(b) How many of them were granted loans and what is the maximum and minimum amount of loan granted?

(c) What are the categories of such loans?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 41,000.

(b) (i) 31,000.

(ii) Maximum loan—Rs. 5,00/-
Minimum loan—Rs. 50/-

(c) (i) Agricultural loan;
(ii) Professional loan;
(iii) Rural Business loan,
(iv) Rural Housing loan;
(v) Small Scale Industrial loan;
(vi) Urban business loan;
(vii) Urban housing loan.

JIRANIA COMMUNITY PROJECT

423. **Shri Dasaratha Deb:** Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that three contracts have been given to contractors to build the barrage in Jirania Community Project Area in Tripura;

(b) whether any tenders had been called for these works before they were given to those professional contractors;

(c) how many barrages (*bundh*) are contemplated to be made at the beginning and what is the estimated sum for each of these barrages for which contracts have already been given;